

**Mr. Sharan Thakur, Adv.
Mr. Sarvesh Singh Baghel, AOR
Mr. Shantanu Singh, Adv.**

SLP 5377/2021

**Mr. Mahesh Thakur, AOR
Ms. Vipasha Singh, Adv.
Ms. Shailja Das, Adv.
Dr. Anthony Raju, Adv.
Mr. Ajay Kanojia, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 We have heard Mr Mahesh Thakur, learned counsel appearing on behalf of the petitioner and Mr V N Raghupathy, learned Standing Counsel for the State of Karnataka in SLP (CrI) No 3038/2021. We have also heard Mr Sharan Thakur, learned counsel on behalf of the respondent - accused.
- 2 Leave granted.
- 3 Arguments concluded.
- 4 Judgment reserved.

**(CHETAN KUMAR)
A.R. - cum - P.S.**

**(SAROJ KUMARI GAUR)
Court Master**